NSTEP web application provides better way for process management. Process is consumed & allocated to bailiff through web application.

Bailiff can deliver process by using NSTEP mobile app & update the final status of process.

Advantages of NSTEP

Transparency & Effectiveness
Due to tracking of electronic processes the delivery system becomes more transparent and effective.

Realtime Status
Citizens can get realtime status of process service on ecourts.gov.in, though SMS or automated mail service.

Improved Citizen Service
NSTEP gave power to litigant by supplying information. Once litigant knows outcome of service, subsequent delays get minimized by immediate corrective actions.

Improved Bailiff efficiency & Productivity
Bailiff can easily manage & deliver process with use of NSTEP app.

Tracking & Monitoring
NSTEP web application is very useful for monitoring processes in respective Court establishments.

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CONTACT US

National Service and Tracking of Electronic Processes

NSTEP Web & Mobile Application

NSTEP Web & Mobile Application
**ABOUT NSTEP**

**NSTEP** is NATIONAL SERVICE AND TRACKING OF ELECTRONIC PROCESSES of Courts in India.

NSTEP is collaboration between Case Information System (CIS), NSTEP web application and NSTEP mobile application.

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**PROCESS GENERATION IN CIS**

The electronic process is generated and published through CIS by Court user or Judge User.

- **Process Generation**
  - In CIS software Court user or Judge user can generate process.

- **Process Publishing**
  - Process generated in respective Court establishments is published from CIS.

- **Process Status**
  - Process status can be monitored by respective CIS users.

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**NSTEP WEB APPLICATION**

Processes are consumed in NSTEP web application of respective Court & process are allocated to bailiff.

- **Process Consumption**
  - In NSTEP process admin user can consume process generated in CIS.

- **Process Allocation**
  - Process generated in respective Court establishments is allocated to bailiffs.

- **Process Delivery**
  - Process delivery by bailiff can be monitored through web application.

- **Process Status & Archive**
  - Process status can be monitored & completed process are archived.

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**NSTEP MOBILE APPLICATION**

- **View Allocated Processes**
  - Bailiff can view allocated Processes after login in to NSTEP App. Process are allocated by CIS User.

- **View PDF**
  - Bailiff can view process in the form of PDF available on NSTEP App.

- **Capture Photo**
  - Bailiff has to take photograph on actual site location of delivered process.

- **Take on Screen Signature**
  - Bailiff has to take digital signature of receiver in the app.

- **Save Location**
  - Bailiff has to save the Location (lat. & lon.) on site of delivered process.

- **Upload Status**
  - Bailiff has to confirm and upload all the collected data (Served & Not Served) along with reason.

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**BENEFITS TO CITIZENS**

- **Transparent & Efficient**
  - Process delivery system becomes more effective and transparent.

- **Improved Quality of Service**
  - NSTEP provides more quality service related to process delivery.

- **Get real-time status**
  - Get real-time status of process service on ecourts.gov.in, though SMS or automated mail service.